

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 3720/2025

NASIR @GUDDU

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 03-12-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Prem Malhotra, AOR

For Respondent(s) :

Dr. Vijendra Singh, AOR
Mr. Harshit Gupta, Adv.
Ms. Ashwina Lakra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit has already been filed on behalf of sole respondent.

Scanned copies of original records of the High Court and the Trial Court have been received.

Let soft copy of the same be provided to the learned counsel for the parties.

Let the matter be processed for listing before the Hon'ble Court, under the rules.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar